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(b) if so, what is the reaction of Government to the various observations made therein?

THE MNISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) Yes, Sir.

(b). Taking into account the facts that all Soviet assistance is tied to specific projects and that the pace of its utilisation is dependent on the progress made by the various projects. Government are generally satisfied with the pace of utilisation of loans previously extended by the Soviet Union and are of the view that the loan of Roubles 250 million recently extended by the Soviet Union will be utilised for projects which have already been approved or are to be approved in future

Loan Given by Nationalised Banks for Agricultural Purposes

*496. SHRI P. V. NARASIMHA RAO: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

- (a) the total amount of money given as loan for agricultural purposes by the nationalised banks during the last three years, (year-wise);
- (b) the percentage of the above amount in relation to the total amount given as loan for all purposes, by the Banks, year-wise; and
- (c) the criteria, if any being followed by the banks, to ascertain the credit-worthiness of the loanees; and whether the criteria are common to all the banks?

OF FINANCE MINISTER THE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). Bank-Group-wise data relating to credit extended by all the public banks for agricultural pursector poses as on the last Friday of December 1974, 1975 and 1976, together with the percentage of agricultural advances to total advances are given below:

(Amounts in Crores of Rs.)

		December 1974		December 1975		December 1976		
Bank Group			No. of A/cts.	Balance out- standing	No. of A/cts.	Balance out- stading	No. of A/cts.	Balance out- standing
A. State Bank of I	ndi	2 Gr	oup					
Direct Finance		•	666458	155.77	948660	228.07	1473991	326.08
Indirect Finance		•	117063	73.48	136837	85.84	209993	106.64
Total (A)			783521	229.25	1085497	313.91	1683984	432.72
Percentage of (A) to total advances of the Group				10.3%		10.8%		11.8%
B. 14-Nationalised	Ban	ks						
Direct Finance	•	•	1253405	322.55	1742968	43.0.42	2434287	589.90
Indirect Finance	•	•	176472	153.78	204454	192.57	282599	206.60
TOTAL (B) ·	•	•	1429877	476.33	1947422	622.99	2716886	796.50
Percentage of (B) to total advances of the group				10.7%		11.5%		11.1%
Percentage of (A) & (B) to total advances of all public sector banks				10.6%		12.5%		11.3%

(c) The main emphasis laid by all commercial banks, including the nationalised banks, in granting agricultural credit is on the credit-worthiness of the project to be financed. If a project is viable and is capable of generating adequate surplus to repay the loan, banks consider it cerditworthy irrespective of considerations of security.

Short term loans for production purposes (Crop loans) are granted on the basis of the size of the holding and the scales of finance laid down for the particular crop. Medium term loans are related to the income generating potential of the proposed investment rather than to the size of the holding.

Emphasis is also laid on financing small and potentially viable farmers.

भ्रापात स्थिति के बौरान जब्त किये गए तस्करी के सामान का मूल्य

- *497. श्री मीठा लाल पटेल : क्या वित्त तथा राजस्व श्रीर बैंकिंग मंत्री यह बताने की कृपा करेंगे कि :
- (क) म्रापात स्थिति के दौरान सीमा-णुल्क म्रधिकारियों द्वारा जब्त किये गये तस्करी के सामान का ब्यौरा क्या है ?
- (ख) क्या जब्त किये गये सामान का पुनः निर्यात किया गया श्रीर यदि हां, तो उसके परिणामस्वरूप कितना धन श्रीजत किया गया;
- (ग) यदि नहीं, तो क्या सरकार का विचार उस सामान का निर्यात करने का है ; ग्रीर
- (घ) जब्त किये गये सामान का इस समय भ्रनुमानित मूल्य क्या है ?

वित तथा राजस्व ग्रौर बेंकिंग मंती. (श्री एव० एम० पटेल) (क) ग्रौर (घ). ग्रापातस्थिति के दौरान सीमा शुल्क ग्रधिकारियों ने तस्करी का जो माल पकड़ा उसमें मुख्यतः सोना, संश्लिस्ट वस्त्र, घड़ियां, मसाले ग्रौर हीरे थे। पकड़ी गई वस्तुग्रों का ग्रनुमानित मूल्य लगभग 64 करोड़ रुपए है (जिसमें गाड़ियों ग्रौर वाहनों का मूल्य भी शामिल है)।

(ख) ग्रौर (ग). ग्रापितिस्थिति के दौरान पकड़े गये माल का निर्यात नहीं किया गया है। लेकिन, उनमें से कुछ वस्तुग्रों के निर्यात करने के प्रश्न की जांच की जा रही है।

Lending Rate of Commercial Banks

- *498. SHRI D. D. DESAI: Will the Minister of FINANCE AND REVE-NUE AND BANKING be pleased to state:
- (a) whether lending rates of commercial banks have gone down after the recent cuts in interest rates; and
 - (b) if so, the details thereof?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI PATEL): (a) and (b). Reserve Bank of India have reported that while no general reduction as such in the interest rates on bank advances was announced in May 1977, the scheduled commercial banks were advised to charge, in view of the need stimulate long term capital investment, a rate of interest not exceeding 12.5 per cent (inclusive of interest tax where applicable) on the term loans, for periods exceeding three years, extended by them for capital investment in industry. earlier rates advised by the Reserve Bank for such loans were 15.0 per cent for terms exceeding three years